

(b) If so, the details thereof, office-wise?

ANSWER

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) and (b). A proposal to augment staff strength in the Passport Offices is under consideration.

External Affairs Minister's Visit to Kuwait

2635. SHRI RABIRAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state: (a) whether he visited Kuwait recently;

(b) if so, the bilateral matters that figured in his talks with Kuwaitian leaders and the outcome thereof;

(c) whether Kashmir issue also figured in the talks; and

(d) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) Yes, Sir; I paid an official visit to Kuwait on February 15 and 16, 1992.

(b) My talks with Kuwaiti leaders included comprehensive review of all bilateral matters. These talks have led to further strengthening of close and cordial bilateral relations between India and Kuwait.

(c) Yes, Sir.

(d) Kuwait has fully supported the resolution of all questions between India and Pakistan bilaterally and on the basis of the Shimla Agreement.

Supply of Cashew Grafts

2636. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any Centrally Sponsored Cashew Grafting Scheme is under opera-

tion in Andhra Pradesh;

(b) if so, the details thereof;

(c) the number of cashew grafts supplied to Andhra Pradesh annually;

(d) whether the demand for cashew grafts in Andhra Pradesh is growing rapidly; and

(e) if so, the steps taken to supply adequate grafts?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c). A Central Sector Programme for area expansion with clonal (grafts) planning is being implemented in Andhra Pradesh during 1991-92, under which Department of Horticulture of the State is being provided Central assistance @ Rs. 9 per graft.

(d) and (e). To meet the growing demand, it is proposed to distribute one lakh cashew grafts in Andhra Pradesh during 1992-93.

Production by ONGC

2637. SHRI HANNAN MOLLAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the production of ONGC during the last three years and profit earned by it during the said period;

(b) whether there is continuous deterioration in production as well as profit and if so, the reasons therefor;

(c) the installed capacity of ONGC units and the achievements; and

(d) the steps the Government have taken to improve the situation?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b).

<i>Year</i>	<i>Cuude oil production (M.T.)</i>	<i>Profit after tax (Rs. crores)</i>
1988-89	29.64	1602
1989-90	31.99	1624
1990-91	30.35	1048

The reduction in profit for 1990-91 as compared to 1989-90 was mainly on account of higher exchange loss, cost of dry wells written off, depreciation/depletion and operational expenditure.

(c) There is no concept of 'installed capacity' in respect of oil fields.

(d) A number of oil and gas field development projects are being implemented.

Deployment of Armed Force of Madhya Pradesh in States

2638. SHRIMATI SUMITRA MAHAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Armed Forces of Madhya Pradesh have been deployed in other States from time to time on the directives of the Union Government;

(b) whether the Government of Madhya Pradesh has requested the Union Govern-

ment to compensate the expenditure being incurred on the Armed Force deployed in other States;

(c) if so, the amount due for such deployment in those States; and

(d) the action being taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRIM.M. JACOB): (a) Yes, Sir.

(b) According to the existing instructions, it is for the borrowing State to make reimbursement to the lending State except in the case of some exempted States the reimbursement in respect of which is made by the Central Government.

(c) As per the information given by the Government of Madhya Pradesh, the amount due from various States/UTs is as follows:

<i>Sl. No.</i>	<i>State/UT</i>	<i>Amount (Rs.)</i>
1.	Assam	22,32,63,493.00
2.	Kerala	1,32,39,012.00
3.	Lakshadweep	2,96,15,000.00
4.	Andhra Pradesh	5,50,243.00
5.	Delhi	1,87,968.00
6.	Chandigarh	58,00,000.00
7.	Bihar	1,90,395.00
8.	Orissa	13,724.00
9.	Punjab	39,13,360.00